F.No. 01(04)/Tour/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated 07.03.2017

ORDER NO. 09 OF 2017 (TOUR)

Hon'ble President is pleased to order the following tour program to the extent given below:

Hon'ble Shri Ashok K. Arya, Member (T) will be on tour from CESTAT Delhi to Mumbai w.e.f. 20.03.2017 to 22.03.2017 for tendering evidence before Addl. CMM Court in DRI Case.

Tour Order No. 06 of 2017 in r/o Hon'ble Sh. Ashok K. Arya, Member (Technical) be treated as cancelled.

The officers will be entitled for TA/DA as per rules.

By Order,

(A. Mohan Kumar)

Registrar

Copy to

- 1. SPS to Hon'ble President, CESTAT, Delhi
- 2. SPS to Hon'ble Sh. Ashok K. Arya, Member(T), CESTAT, Delhi
- 3. PA to Hon'ble Registrar, CESTAT, New Delhi.
- 4. Dy. Registrar/Asstt. Registrar, CESTAT, Delhi/Ahmedabad
- 5. Accounts Section, CESTAT, New Delhi
- 6. Website
- 7. Guard file/Office copy